

Emirates by September 2002. The other requests are still under consideration.

Master plan of Brahmaputra Board for protection of Majuui Island

*450. DR. ARUN KUMAR SARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the proposal for short-term and long-term measures suggested by Brahmaputra Board in the Master Plan submitted for protection of Majuui;

(b) the time required by the Central Water Commission to examine and clear the Master Plan;

(c) the implementing agency and source of fund mobilized or channelised for implementation thereof; and

(d) whether Government plan to arrange funding from international funding agencies to protect this environmentally important biggest river island of the world?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) The short-term and long-term measures suggested by Brahmaputra Board in the Master Plan for protection of Majuui are as under:

Sl. No.	Item	Estimated cost at 1999 price Rs. in lakh
1	2	3
1.	Provision for flood forecasting	15.00
2.	Maintenance of Existing embankments	32.86
3.	Proposal for protection of Majuui basin from flood and erosion	252,11.00
4.	Maintenance of existing anti-erosion works	10.44
5.	Extension of irrigation	150,14.00
6.	Flood Plain Zoning	10.00

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1	2	3
7.	Changing of cropping pattern and pisciculture	20.00
8.	Expansion and up gradation of hydrological net work in the Island	20.00
9.	Improvement of Sericulture	10.00
10.	Monitoring and evaluation	10.00
11.	Hydraulic Model Studies of river Brahmaputra covering entire Majuli	100.00
12.	Providing 20 Nos. of raised platform	337.00

(b) The Master Plan of Majuli Island has been approved in February, 2001 by Brahmaputra Board which includes a representative of Central Water Commission.

(c) Flood control is a State subject. State Governments are executing the Flood Management Schemes from State Plan fund available with them. Different State Governments implementing agencies are to prepare detailed estimate for the schemes identified in the Master Plan. The implementing agencies and the source of fund will be decided only after approval of detailed estimate as per provision in the Master Plan.

(d) No, Sir.

Loans by Banks for Studies Abroad

*451. MISS FRIDA TOPNO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have relaxed norms for availing of study loans offered by various banks for studies abroad;

(b) if so, the details thereof; and

(c) what is details regarding terms and conditions and other features for provision of loans by various banks especially for management courses abroad?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE